

LOK SABHA DEBATES

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LOK SABHA

Thursday, 1st August, 1957

*The Lok Sabha met at Eleven of
the Clock*

[MR SPEAKER in the Chair]

MEMBER SWORN

Shri Rajaram Balkrishna Raut
(Kolaba)

Mr. Speaker: Hereafter, I shall have both the name as well as the constituency announced, so that other hon Members may know wherefrom the hon Member comes

ORAL ANSWERS TO QUESTIONS

Landless Workers in Punjab

*530. Shri D C Sharma: Will the Minister of Food and Agriculture be pleased to state

(a) whether a scheme for resetting landless workers in Punjab has since been received by the Central Government, and

(b) the amount of grants and loans given or proposed to be given to Punjab during 1957-58 on this account?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) A loan of Rs 2,25,000 and grant of Rs 1,30,000 were sanctioned in 1956-57 on the basis of a scheme received from the State Government. No further scheme or demand has been received.

(b) The amounts of loans and grants to be sanctioned will be considered on receipt of the scheme.

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Shri D C. Sharma: May I know what scheme was submitted by the Punjab Government for the consideration of the Centre?

Shri M V Krishnappa: Last year, it was the PEPSU Government which submitted this scheme. They merely stated that they intended to rehabilitate about 400 landless labourers by making use of 4,000 acres of land.

Shri D C Sharma: May I know whether there are only 400 landless labourers in the whole of the Punjab, whether the Punjab Government have not made an under-statement in regard to the number of landless labourers, and whether the problem has been considered in this aspect?

The Minister of Food and Agriculture (Shri A P Jain): So far as the old Punjab State, that is, the present Punjab State exclusive of PEPSU is concerned, they have not sent any scheme so far. The hon Member will do well to activate the State Government.

Pandit D. N. Tiwary: May I know whether this scheme is meant only for Punjab or there is some integrated scheme for the whole of India?

Shri M. V. Krishnappa: There is a scheme for the whole of India. In fact, we have requested all the States to submit their schemes. Most of them have submitted, while some of the States have not yet submitted. Punjab has not yet sent any scheme, and it has not been included in the Second Plan.

Pandit D. N. Tiwary: What about Bihar?

Shri Thimmaiah: May I know how many landless workers have been rehabilitated on land during the First Five Year Plan?